

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1122

ANSWERED ON:28.11.2014

FAKE BILLS OF ENTRY

Gavit Dr. Heena Vijaykumar;Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;Satav Shri Rajeev Shankarrao;Sule Smt. Supriya Sadanand

Will the Minister of FINANCE be pleased to state:

- (a) whether the revenue department under his ministry has detected several crores of rupees sent abroad expecially to tax havens such as Hong Kong through forged or fake bills of Entry;
- (b) if so, the details thereof and quantum of funds transferred till date;
- (c) whether these fake and forged bills are getting cleared by banks and if so, the details thereof; and
- (d) the steps taken or proposed to be taken by the Government / RBI in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a), (b), (c) & (d): The information is being collected from Directorate of Revenue Intelligence (DRI), Reserve Bank of India (RBI), Department of Financial Services (DFS), Department of Economic Affairs (DEA) as well as from all Customs field formations, and the same will be laid down on the Table of the House.